## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01,2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.24/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No. 32/2008	
NAME OF THE COMPANY	Sanghi Synthetics Private Limited	
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another	
NAME OF THE RESPONDENT(S)	Sanghi Synthetics Private Limited & Others	
UNDER SECTION	397/398	

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chi dambaran	PLS	9849056652	Mu
P-Avil Mukhaji orepch-Pameth Councillo P-1	Rabe	988534234	P. gulija

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
( R 3 - 8)			
P. Amarender Reddy	Raw	9748201717	P. Abelde
c. shipa represently on behalf of	R3 & R5	9849866556	by

Heard Mr.S.Chidambaram, learned PCS for the Petitioner No.2, Mr.P.Anil Mukherji on behalf of Mr.Ramesh Babu, learned counsel for the Petitioner No.1 and Mr.P.Amarender Reddy, Ms. C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsels for the Respondents.

It is reported that, the matter is still pending before the Hon'ble Supreme Court and stands posted to 11.01.2018. Hence the Post the case on 23.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)